	(F	ïling under clause (ca) of sub-regulatior	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
l. No.	Category of Creditor	Summary of C No. of Claims	laims Received Amount	Sun No. of Claims	nmary of Claims Adm Amount	itted % Share in Total Amount of Claims Admitted	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexu (Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	1282	9881146099	1259	6863638101	88.78	0	0	3013572999	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	500187742	1	500187742	6.47	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	394500000	2	367000000	4.75	0	0	27500000	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0.00	0	0	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		1285	10775833841	1262	7730825843	100.00	0	0	3041072999	